NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

1. -C.P.(IB)-63(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.07.2021**

NAME OF THE PARTIES: PEC Limited

V/s

Phulchand Exports Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Premlal Krishnan, counsel appearing for the petitioner, Mr. Shyam Kapadia, counsel appearing for the respondent are present through virtual hearing.

Heard the arguments on both sides in part.

Counsel appearing for the petitioner mentioned that there is an order of Hon'ble NCLAT dated 13.12.2017 based on similar agreement allowing petition Under Section 7 has been made by Hon'ble NCLAT. The bench directs the petitioner to give a copy of the petition as well as of the judgment to the other side and the bench on the next will be hearing both sides just on this issue. List this matter on 03.08.2021 high on board.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)